

NOTICE

As per the directions of **Hon'ble Shri Justice G. S. Kulkarni** all the Advocates and Parties appearing-in-person are hereby informed that the date for submitting praecipe containing the number and details of the Petition under Section 9 of Arbitration and Conciliation Act, 1996 in which an Arbitral Tribunal is already appointed is further extended upto 30th January, 2019.

All such matters would be listed before Hon'ble Court on Supplementary Board on 31st January, 2019.

Dated this 15th Day of January, 2019.

By Order,

Sd/-

(Aniruddha M. Chandekar)
Prothonotary & Senior Master
High Court, O.S., Bombay.